

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHIORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st March, 2023 to 31st March, 2023.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Sh. Ravinder Singh, ASJ-01	Geeta Colony Pandav Nagar	Sh. Vishal Gogna, ASJ-02/Spl. Judge/NDPS	Sh. Hasan Anzar, ASJ-06
2.	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Crime Branch & CAW Cell of East Police District, Cyber Police Station	Sh. Sandeep Gupta ASJ (SC-RC)-01	Sh. Vishal Gogna, ASJ-02/Spl. Judge/NDPS
3.	Ms. Shelly Arora ASJ-05	Prest Vihar Laxmi Nagar	Sh. Sarvir Singh Lamba, ASJ (SC-POSCO)	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02
4.	Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC)	Kalyan Puri Mayapuri Vihar	Sh. Ravinder Singh, ASJ-01	Sh. Arun Sukhija, ASJ-03
5.	Sh. Hasan Anzar, ASJ-06	Mandawali New Ashok Nagar	Ms. Shelly Arora ASJ-05	Ms. Deepali Sharma, ASJ-04
6.	Ms. Deepali Sharma, ASJ-04	Micro Yamuna Bank Railway Station Shaikarpur	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Sh. Sandeep Gupta ASJ (SC-RC)-01
7.	Ms. Swati Katiyar ASJ-07	Gazipur Patparganj Industrial Area	Sh. Hasan Anzar, ASJ-06	Ms. Shelly Arora, ASJ-05
8.	Sh. Arun Sukhija, ASJ-03	Gandhi Nagar Krishna Nagar	Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC)	Ms. Swati Katiyar ASJ-07

(Sanjay Garg-1)

Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

Dated 27/2/2023

No. 1664-74/Pt. D&SJ (East)/KKD/Delhi

Copy forwarded for information & Necessary action to :

- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
- P.S./Rider of Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
- The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
- The Hoary Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini Dwarika, Round Avenue & Saket Courts, Delhi/New Delhi.
- Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
- In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
- In-Charge, Lock-up, Karkardooma Courts, Delhi.
- Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
- File Concerned.

Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.